SHRI SUBRAMANIAN SWAMY: I am only requesting you to be more generous about intrruptions.

MOTION OF THANKS ON THE PRESI-**DENTS ADDRESS—contd.**

DR. R. K. CHAKRABARTI (West Bengal): While thanking for the Presidential Address, I want to state that it contains many vital points both on the economic side and also on other spheres of activity, external and internal.

I would like to draw the attention of the House specifically to three or four aspects of the President's Address. On page 5 of the Address, in para 17, the President has said:

"I appeal to all sections of the people to ponder seriously over these fundamental issues, offer positive and constructive suggestions and criticisms and co-operate with the Government in working out national solutions".

On this issue, I would like to draw the attenion of the House to para 12 on page 4 of the Address wherein the President has said:

"Govrnment will continue to give a place of importance to science and technology as instruments of economic advancement".

As you know, Sir, we have discussed on the floor of this House about the role of science and technology and I have also many times told that it is no use simply praising the scientific and the technological people or the professional people. In my opinion,' Sir, unless and until the scientists or the technologists or the professional people get their due share in the policy-making body or the decision-making body, 1 do not think any progress in this respect can take place. Last month, Sir, one of my students in Bhubaneswar said, on this question, in front "When of a large gathering of engineers: we talk

about the administrative responsibility of the professional people, we are always told that the professional people should not go into the administration and should not confine themselves to the desks alone, but they should work in the fields". He told nice story in this connection. There were some blind people at one time and they were asked to identify or describe an elephant. One blind man touched the trunk of the elephant and said that it was like the snake. Another blind man touched the leg of the elephant and said that it was a pillar and so on. My student also was similarly asked: "what is this administration?" My student also said that it is like the elephant which those blind men tried to describe. After all, what is this administration? Do you think that the Chief Engineer in any State Government in India is not doing any administrative work at all? Do you think that a Superintending Engineer in any State Gov eminent is not performing any adminis-traivte job at all? After all, what is this administrative duty? Sir, it is a pity thai even the Chief Engineer in a State Government, when he has to come to these Bhavans, he has to take the permission of the Under Secretary in the PW Ministry. In this type of a humiliating atmosphere, it is very difficult for any dignified professional people to work. Sir, just now we had a lengthy discussion on the strike by the jute workers and on the strikes by the trade unions in general. We have talked about the formation of unions and we know how the trade unions work in our country. In my opinion, Sir, the greatest trade union in the world is our IAS trade union, the bureaucratic trade union. It is such a trade union that its members do not like their brother employees to enter or go up in their service properly. For example, there is the Central Secretariat Service known as the CSS. I know of many cases in which persons of the CSS have come up to the standard or to the Level of Under Secretary or Deputy Secretary. But this IAS coterie tries to push these CSS men out of the Ministry and shove them of to some far off place under he pretext of sending them in depu[Dr. R. K. Chakrabarti] tation or under some other pretext. There may be many vacancies in the Ministry itself where these people are working as AUnder Secretaries or Deputy Secretaries. But these IAS people do not want to see the people of the CSS, which is a part of their service, come up to the level of Joint Secretary or Additional Secretary in any of the Ministries and this is how they are working.

Sir, you will also find another interesting thing. A story appeared in "The Hindustan Times" on 23-12-74 which was about the Bhilai Steel Plant. All of us know that the Bhilai steel plant was inaugurated in October 1958, about seventeen years ago. The caption in the paper is this: "where are those people today?". There was a photograph taken at the time of the opening ceremony of this steel plant.

In these photographs there were pictures of certain engineers both from our country and from the USSR. Sir. in that photograph there was one Mr. V. E. Dymshits, then Soviet Chief Engineer in Bhilai. Today he is the Deputy Prime Minister of the USSR. On the same platform, his counterpart, Mr. K. N. Subbaraman, is also in the picture. Mr. Subbaraman is today dealing in plastic bags for a living. There was only one Indian generalist in the picture, Mr. N. C. Srivastava, ICS. At the time of the picture, Mr. Srivastava was General Manager of Bhilai. He went on to become Director-General of Posts and Telegraphs and a Secretary the to Government. He is today a Director of the Asian Development Bank in Manila. But what happened to other engineers who were also in the picture? If you look into all these facts and figures, you will find that discontent in the professional cadre is growing at an alarming rated. Sir, I may tell you that in the near future, not far off, these professional people, all the engineers, whether they are in Slate Govenments or in the public sector or in the private sector, doctors who are associated with the IMA, engineers who are members

Institution of Engineers (India) are going to combine, and this combined strength is going to tackle this affair. They are not going to tolerate this situation for a long time to come. Sir, we will have to be cautious and there will have to be a change in the policy, the administrative policy, of the Government. They must look into it in proper perspective. It is no use making one or two engineers as Secretaries here and there. It is entirely a question of dealing with the problem, dealing with decision making and implementation. We have no grudge against those people so long as the generalists confine themselves to matters like land revenue, law and order problems and other related matters. But we demand that in professional fields, whether it is economic production or engineering or technology, all throughout, from top to bottom in the decision making process these people must be given their due places. It is not a question of asking for pay parity with the IAS people. The IAS people may draw a salary of Rs. 3000; we have no grudge. It is not the question whether the Chief Engineer is getting Rs. 2000. The basic problem is whether the professional people will be given their due status and position and respect in policy making and decision making process, or not.

Coming to the second point, this Is also coveted in the President's Address at page 5, para 16. It says:

"As regards education also, Government has worked out programmes for reform of the examination system, vo-cationalisation of secondry education...".

We see that for the last 25 years, Education has got the lowest priority in this country. We have priority for irrigation We have priority for power. We have priority for coal or energy. We have priority for road development, and so on. These are priorities, no doubt. But there is no priority for education in this country. As you know, just at the moment, the pay scales which have been announced only for the College and University teachers in

the other House by the Education Minister—these are not being implemented in any of the States so far. The whole teaching community is on war path today. You will probably be aware of the fact that they are going to stage a demonstration on the 24th of this month. If this is the way the teachers have to come down in streets, you may well imagine what will happen to the students and the student community and these students when they come to a position at a later stage and how they will act.

Sir, in this connection I would like to relate a sad story. Last month I met one of the top officers, who is an IAS, in the Finance Ministry. Casually we were discussing about the pay scales of teachers. And he passed a sarcastic remark. He said, "Do you think that a Lecturer in Sanskrit in a certain college in Calcutta should get Rs. 700 per month?". He made a sarcastic remark about them. I asked him, "Wherefrom did you get your education? You went through some primary school, secondary school and college and you were taught by those teachers who are not getting an amount which you are paying even to your Bank clerk today."

How can you pass such a sarcastic remark after drawing a salary of 3500 rupees? If this is the thinking of our bureaucrats, then how are we going to make any progress at all in the field of education in this country?

Regarding industrial development, I will just confine myself to the industrial development in my State. I will try to show how bureaucrats are functioning there. We have an organisation named Rehabilitation Industries Corporation (RIC) under the Rehabilitation Ministry, at Calcutta. It was not an industry at all. It started as a dole-giving thing. In 1954-55, suddenly an idea came to the Ministry that they should give some work to these people. They opened 36 centres all over the State. They were producing some cloth, some canned fruits and leather goods. In 1972,

the Ministry decided to wind it up. We protested and said that these 36 units scattered all over the State cannot be an industry. We suggested that they should concentrate on one or two industries. We gave concrete proposals. We calculated that the cost will be one crore in 1973, less than one crore in 1974 and it will become viable in 1975. We find that year after year, the R.I.C. is losing more than one crore of rupees and the Government is paying it. They are not considering our proposal. Already, they have had two commissions. They have appointed a third commission. It has not submitted its report as yet. In the meantime, the Government has lost 3 crores of rupees. This is the way in which our bureaucrats are working. I repeatedly asked the Minister, the Ministry and the Secretary concerned to show us the fault in our project or to give us alternative proposal which will make this concern viable. I am yet to get a reply from them.

There is another firm known as Brittania Engineering Company. This company has been closed for the last four years. During this period of four years, four people have committed suicide and about 15 to 20 people have died of hunger. 2000 people are working there. This company is one of the 'inest companies in the country. They have crores of rupees worth of machinery. They were preparing Tea machineries, textile machinery and road rollers at the time of closure. They had orders for 10 crores of rupees. The proprietor took a loan of 5 crores of rupees from the State Bank for modernisation of the plant in spite of this, he spent the money in trade and other consumer goods, etc. Then he closed it in 1970. We repeatedly requested the Ministry to make an assessment and to take over the management as we have done in the case of Burn, Jessop and others. They took over one small unit of this company in Mokameh in Bihar. The 2000 people of this company were out of employment. We are behaving like that with our existing industries and I do not know how we

[Dr. R. K. Chakrabarti]

are going to open any big or small industry in the State of West Bengal.

Sir. one last point I want to mention. An alarming news came out in the newspaper that there is a thinking in some circles that we should open up our public sector business to the shareholders. That means, 51 per cent will be retained by the Government and 49 per cent will be sold to the public. But, Sir, who are this public? And how are they going to invest their money? You see, Sir, whatever the public saved, they have already saved in the nationalised banks, they have already saved in the L1C. With this money of the L1C and the nationalised banks, these public sector undertakings are being run. If we now open up the doors of 49 per cent to the public, then these monopolists, this big business or these blackmarketeers will invest their money in benami deals and try to control this public sector business in future. Thank you, Sir.

SHRI S. S. MARISWAMY (Tamil Nadu): Mr. Deputy Chairman, Sir, we are discussing the President's Address to the Joint Session. This is his first Address. I am very sorry to say that it is a very, very poorly written speech. It is like a weak soup without salt or pepper. We could not complete the reading of the pages because it has got nothing new. When the President comes to the Joint Session, he makes some new points whereas here what we find 's the oft-repeated points hat are mouthed by the ordinary Congress people, and the same thing is reflected in the President's Address. It is a very unfortunate thing, Sir.

I am very sorry that I miss my friend, Mr. Bhupesh Gupta here. As a matter of fact, I wanted him to be here and I also indicated to him that I would speak on what he spoke yesterday. Sir, yesterday, he began his speech in a very slow manner. In three minutes' time, it developed into a crescendo and when he started attack in JP and other rightist reaction on this side, he was at his peak. I was really

sad when I found the gullible Congress Members on the other side started thumping the tables repeatedly to Mr. Bhupesh Gupta. I wonder whether they were aware what they were doing. Mr. Bhupesh Gupta spoke very elopquently about fascism. And he said, and I quote:

"I read every book on fascism or connected with the rise of fascism available in the British Museum. I can tell you, whether in Germany or Spain, when fascism began to advance and engulfed those countries, always there was a cry of anti Communism, etc. etc."

An then, Sir, he started attacking Hitler. Then he compared some of the leaders of the opposite side that they are behaving like Hitler. Sir, when he had developed this hatred towards Hitler, is still a mystery to me. You might have read the Communist literature and also the Fascist literature—even though I had not gone as a student to England and hid spent my time in the British Museum, I had gone there as an ordinary citizen and it does not require for me or anybody to go to London to study facist literature which we can read in our own library or in any other library in a village or a hamlet. But he was speaking so high about his association with England and his reading habits in the British Museum. But, Sir, I have also read a little about Fascism and also the Soviet attitude towards Fascism. When Hitler emerged in Germany-and this fact was conveniently forgotten yesterdaythe Russian Communists welcomed him. They applauded him. They wanted Hitler to become more powerful because it suited their convenience. Sir, I just read a portion:

"In the present stage of development of German Revolution, Hitler is indisputably our ally."

The Stalin-Hitler Pact of 1938 was hailed by the Communist world, including the Communist Party of India. The imperialist War began soon after the Pact was signed and I do not go into that Pact now. So, when Hitler emerged from a very humble beginning and when he became the dictator, Dr. G. Adhikari called Gandhiji as an ally of power and extended full support and came to an understanding with them. And the Pact was signed in 1938. All the Communist world including the CPI has hailed that agreement.

Later on, the things took a different turn. I will come to that point a little later.

[The Vice-Chairman (Shri V. B. RAJU) in the Chair.]

But, yesterday, Mr. Bhupesh Gupta spoke as if he was and as if the Communist Party was opposed to Hitler from the very beginning. It is a travesty of truth and it is a distortion of history. He had taken it for granted that everybody is blissfully ignorant as he finds a number of people on the other side. But, we also are equally informed, Sir.

Then, he started praising Panditji. I do not konw what inspired him. He went to Himalayan heights when he started saying that he found fault with Sardar Vallabhbhai Patel, that all the time he was supporting Panditji and never liked Panditji and Sardar Vallabhbhai Patel to be clubbed together, etc. etc. much to the amusement of all of us and much to the satisfaction and happiness of the other side. But, if we go through his own utterances, then we would know to what extent they were sincere in their praise of Nehru in those days as well as in these days.

Sir, I will read a quotation:

"The Congress is systematically trying to deceive the masses with its socialist demagogue led by no other than the most popular of their leaders, Pandit Jawaharlal Nehru."

This is what was written by Mr. Bhupesh Gupta himself in 1958 in his paper "New Age", which was a monthly paper then. He has forgotten this. When Nehru was alive, they were attacking him. Not only that, Sir. In 1940, the great theoretician.

Soviet Russia welcomed his coming into British imperialism. In 1941, when Hitler attacked Soviet Russia—they were with the Congress forces and other nationalist forces and called it an imperialist war—since Russia was involved, they immediately said that it is a people's war and started betraying right and left nationalists all over the country. I know all these things very well, Sir. I was underground at that time. There was a colleague of mine who wanted to go out for a while to do an important job. He was betrayed by a Communist and for that, Sir, that colleague had to undergo a lot of difficulty. And, then in 1950, one Russian expert on Indian affairs, characterised Gandhiji as the principal traitor of the mass national movement. Again, Sir, in 1954, at the Palghat Conference, a resolution was adopted to inculcate among the students the scientific spirit and ideology of Marx and Lenin in order to enable them to fight Gandhian ideology and other decadent thoughts of Congress people. That is what they have said.

> My other friend. Shri Sardesai is also not here. He said as early as 1956 that our appreciation and respect for the role of Gandhi and Nehru in the freedom movement should not hinder us from seeing through their designs, i.e., Gandhiji ana Nehru do not or did not constitute people's leadership. According to him, they belonged to bourgeois leadership, they did not belong to social revolution and they were not for the poor masses and that they were for the rich class of people. These people now praise Pandit Jawaharlal Nehru. I do not know to what extent the Congress Party is gullible and accepts them.

And, then, Sir, what is the tactics? Why should they praise Nehruji? Why should they support Congress? When they were discussing Samastipur yesterday, he was very eloquent and he was saying that the vast forces on this side killed Lalit Narayan Mishra. I do not want to indulge very much in Samastipur affair now

[Shri S. S. Mariswamy]

I do not want to indulge very much in Samastipur affair. We are going to have a motion in a few days' time, and then I will deal with it in depth. But I would say the forces which killed L. N. Mishra are the forces led by Bhupesh Gupta-un-No fortunately, he is not here. people killed him. A day will come when the country would know who were the real murders. The murderers the people who are great admirers of the present A day will come when all j Government. these people would be unmasked and people would know who are the real enemies and who are the real friends of the country. And then, Sir, what is their modus operandi? That is most important. Sir, we have read the history of Czechoslovakia. Of course, we have not read it in museum, but in our country. Sir, Jan Kozak, a Communist M.P., gave a programme how to counteract revolutionary forces in Czechoslovakia. He has said—he has written a thesis—that a minority in Parliament succeeded in subverting democracy. The technique is known below and "pressure from the pressure from the above". This is the plan he ga ic to the people, and the people in Czecho; lovakia, the Communist people started act ng upon it. They were microscopic in i.umber in those days like today the Communists are in small number, but they are able to control a good number. They have got a good audience on the other side. In the same manner, in the Czechoslov akian Parliament thev were handful in number, 10 people, but they had a larg»j following because they adopted a novel method. That novel method is: "Pressure from the below and pressure from the above". Mass agitations, rallies on every conceivable score, promotion of industrial discontent and social strife, and so on. Thyjse and a number of other devices were used as pressure from the below to soften the country and to weaken the will of democratic elements to defend the Constitution. You see what is happen- I ing in the country. If you want one lakh Communist workers to march to Parliament, my friend Mr. Bhupesh Gupta would organise it with the Congress money. He did it in Bihar, he did it in Vijaya-wada, he did it in Cochin. They would organise mass rallies, processions and organise strikes etc. etc. to soften the country and weaken the will of democratic elements to defend the Constitution. These people are out to defend the Constitution.

AN HON'BLE MEMBER : You said Congress money. Congress volunteers also?

SHRI S. S. MARISWAMY: This is the pressure from the below. Now the most important point, the pressure from the above is coming. The Congressmen on the other side should be varv wary, should be careful to bear in mind what tactics have been adopted. They are adopting the same tactics, there is not an iota of difference in what they did in Czechoslovakia, what they did in Hungary, what they did in Central European countries, and what they are doing here. But I wonder my friends Mr. Gokhale and Mr. Kulkarni are not aware of it.

AN HON'BLE MEMBER: They are not politicians.

SHRI S. S. MARISWAMY: I do not know. This is the pressure from the above. Infiltration in the key Government posts, nationalisation of banks and other industries, destruction of autonomy of universities, courts of law, free press and other bulwarks of freedom—in all these they applied all kinds of pressure from the above. We have brought about reformers. We know the Supreme Court has been affected. We have done all the nationalisation, etc. etc. And also, to a large extent, they also infiltrated into the Congress organisation, and that is why we have these forums. They had done that.

These are their tactics. Congressmen should bear in mind and more so Mrs. Indira Gandhi should bear in mind because she is at the helm of affairs. The so-called support lent by them is not to help her. Really it is to dig the grave of her party and it is to dig the grave of the Government. They should be aware of it. They are scrupulously adopting their programme.

of yesterday itself. He started by attack-ing believe, if I am correct, that some forty Mr. Mohan Dharia on the one hand and Mr. T. industries have made a real profit. A. Rai on the other hand. What sort of sin has! Now, the most important thing is in Madras Mr. Mohan Dharia committed ? He said that we had difficulty for our cement factories. We Prime Minister Indira Gandhi should have a have to get coal from Bihar and other States. dialogue with JP. Is it such a sin that he should After nationalisation under Mr. Mohan not say it? Our Madam Prime Minister can Kumaramangalam, etc nothing happened and have parleys with Mr. Bhutto, Mr. Ayub Khan we were about to close down some factories. and various other people, but she should not Then from Madras we approached Mr. T. A. talk to JP. Why? Is J.P. a despicable man? Is Pai. He made some elaborate arrangements he a dangerous man? Has he not contributed whereby a cell was created in the coal departto our country's freedom struggle? Is he after ment. If anybody had a complaint, he could power? If he had attempted to come to power, go and put in a complaint. It was immediately he would have been not the President of India, attended to. As a result now no cement but the Prime Minister of India. It was offered factory all over India is suffering for want of to him on a silver plate. He refused to touch it, coal. Cement is easily available. Secondly, not once but a number of times. Yet vesterday he attacked Mr. Mohan Dharia for having said a queue to the milk bar for Vanaspati for a that there should be a dialogue with JP. He two-killo tin. Now, what has happened? As a started attacking Mr. T. A. Pai. Why? I am not result, it is available abundantly. Take an admirer of this Government, but when engineering goods. There was a slump in the somebody does some good job it is our duty as market. Today it has picked up. The enresponsible Members to appreciate it. Here gineering industry has picked up. He is doing even though I am a member of the opposition, a good job, which my hon. friend does not in Madras I belong to the ruling party and with want. I remember very well when Mr. T. A. great responsibility I speak. I always speak Pai came to this House in 1972. I believe with the feeling that if I point one finger at them, there will be four fingers pointing at me. So, I am careful and choosy in my words. Why should they attack Mr. T. A. Pai? If you look sonally attacking him saying that in collusion at the performance of his Ministry you will be simply surprised. As a matter of fact, I was a member of the Public Accounts Committee. I went round the country and I have seen a number of public undertakings. I am a member of the public undertakings committee. I see the deffe-rence. When Mr. Pai was not here, the public undertakings were in very poor show. They were doing a rotten job. With all the good equipment, capital and resources which the country gave them, they were mismanaging. Not even one industry was making profit. Every undertaking was making a huge loss and it appeared at one stage that we would have to give them up. Now, Sir, they have turned the

Now, Sir, take Mr. Bhupesh Gupta's speech ; j corner and some of them have made a profit. I

you might have noticed that we used to go in while elections were going on in Bangalore— Mr. Mulka Govinda Reddy might know it-Mr. Bhupesh Gupta made a speech here perwith his brother he had done something very bad. Mr. Pai was not here.

I was here. I got up and said that it was not right on the part of the hon. Member to criticise somebody who was not present here, and Mr. Bhupesh Gupta brushed aside my objection and went away. Mr. Pai got elected. He came and made a statement to the effect that what all was said about him was wrong, that nothing had happened as was Said. But Mr. Bhupesh Gupta had no courtesy to withdraw whatever he said. So, from the very beginning, he was aware that if people like Mr. Pai came here, they would do something that would give a good name to the Government, which he does not want. He wants delinquents, derelicts,

[Shri S. S. Mariswamy]

dull-headed people in the Government so that they could create trouble in the country. Their object is to create trouble. Congress people have not understood it and they are falling a prey to them. What has happened? They were criticising Gandhi and Nehru at one time. But there is a shift in their policy. And it is also important that the Congress people should know that in 1964, the late Mr. Kumaramangalam brought out his theory to use the Congress to share its power and then oust it, and to have a united front but "in the last analysis, the decisive forces can only be the Communist Party." This is the crux of the 64page thesis. This was what he wanted and the party had accepted it. And now they are doing it in one way. And Mr. Dange has already started speaking in terms of a coalition Government like Kerala all over India, including the Centre. And I do not know-if things go on at the present rate, the day is not far away when we will have Comrade Dange on the one side and Mr. Gokhule on the other side, and in between some other Minister like Mr. Jagjivan Ram or Mr. Chavan or anybody. And that day is not far off if things go on in this way. Now, they have started working on that plan. But this is the first time that they are admitting it. But they have been trying to do it for a long time. People like Panditji, Sardar Vallabhbhai Patel and others were very careful and they kept them at a respectful distance. But I do not know what has happened now. Much more than its own followers, the Government wants their help. Yesterday, people would have noticed the amount of exuberance with which they reacted to the speech of Mr. Bhupesh Gupta; it was something astonishing. Even if their own members had spoken, they would not have applauded them and thumped the tables as they did yesterday. They wanted a champion like Mr. Bhupesh Gupta to defend their cause.

So, Sir, their object is this. They want to take up the joint front slogan in order to put down the so-called rightist ele-

ments. But if they succeed in it and if the Congress people fall a prey to their machinations, I am cent per cent sure that our country's independence would be in jeopardy. We are already in the clutches of certain forces, which is going to sap our energy, and we are going to be left in a very pitiable condition.

Sir, there are a few other points which I want to make. I think, Mr. Bhupesh Gupta's knowledge about Fascism, etc. and what he gave out yesterday to the House is not a correct picture. And I think the Congress people who have read about the Fascist movement would know that if at all there is any Fascist movement in the whole world, it is the Soviet Russia's Communist Party. There is no other Fashcist movement until the time when Hitler attacked Soviet Russia, and you will be surprised to hear—I read out from a small cutting of news which appeared in the Times of India a couple of days before:—

"Had the Germans not been defeated in the battle of Caucasus in 1942, Hitler would have invaded India."

This is revealed in a book "Battle Of The Caucasus" written by the Soviet Defence Minister, Marshal Andrei Grechko, who took active part on the north-Caucasian front. Suppose Hitler had not attacked Soviet Russia and if Hitler had come through the Caucasus, since our Communist friends were friendly with Hitler, what would have happened? I am hundred per cent sure that our comrades, who are now talking about fascism and all that, would have gone there and would have garlanded Hitler with the choicest roses picked from the Moghul Gardens.

He was talking about Herr Von Ribbentrop. Actually they were the people who were praising Hitler all the time with slogans like "Hail Hitler" and "Thank God that Hitler is on our side". As a mattei of fact, the Russian people wanted to have a dialogue with Franco of Spain, Mussolini of Italy and so on. In early 1930 Russia did not raise a little finger when

Mussolini attacked Abyssinia. Does he mean lo say that we have forgotten history? And what did they say about Gandhi-ji? I uill tell you. It is not a difficult thing. They called him another imperialist ally, stooge, etc.

About Caiivcry waters there was some reference by my good friend, Mr. Mulka Govinda Reddy. though he did not say much. He mentioned the agreement about the Cauvery Valley Corporation and left it at that. But I do not know how the Hindustan Times this morning came out with a fantastic story that it was the Madras Chief Minister who stood in the way of a settlement and scuttled the plan. I wonder why the Hindustan Times should give a misleading report. I would like to read out one or two sentences from the editorial of the Statesman today which would clearly show that Madras was not a party lo scuttling the plan. It says:—

"By rejecting it Mr. Devaraj Urs has dealt the plan a decisive blow and thus ensured his political survival."

At another place it says:

"But postponing a final settlement will not help. A firm stand by Karnataka will make life impossible in Madars city besides turning Thanjavur into " dust bowl."

which is otherwise a rice bowl. It says at yet another place:

"Neither the Chief Minister nor the KPCC President has been able to undo what the Public Works Minister has done in rebuilding his rather battered political reputation."

Therefore why should the Hindustan Ttmcs give a wrong picture. I do not understand.

Sir, as you know, I come from Tamil Nadu. There we face acute drought. There is not even drinking water available in Mardas city. The Corporation taps work on alternate days. One portion of Madras gets water on one day and the second

92 RSS/74—8

portion gets on another day. This is the peculiar condition. Very aged people say that they had never seen such a condition during the last one hundred years. I do not know how we are going to manage. I do not know whether the Centre is aware of the depth of our suffering. Even though the Finance Minister comes from Madras he wants to put up a facade that he is very impartial. Unless something is done the position of Madras would be very bad. For example, we are not able to get rice whereas only last year we were able to send rice to Kerala, Mysore, Andhra Pradesh, Bengal and even Gujarat. We supplied rice to seven States. Whenever the Food Ministry wanted a shipment or wagon load of rice to be sent anywhere we never grumbled: we gave unstinted support to the extent they wanted. Now I do not know what is happening. I am told there is plenty of rice available in Punjab.

Why should they not lift it to Madras? We have been generous. Generosity should not be one-way traffic. It is not that Madras should only give and others should only receive. It would reflect upon the attitude of the Central Government if they do not come to our rescue. On these two or three counts, they have to come to our rescue. First, they must sanction some crash programmes for the supply of power. Second they should supply rice. Third, some sort of help should be given to dig wells all over the State. (*Time-bell rings*) Sir, I have got time.

THE VICE-CHAIRMAN (SHRI V. B. RA1U): Five minutes more.

SHRI S. S. MARISWAMY: The President has spoken about the Lokpal and Lokayuktbas Bill. It is very late in the day to talk about Lokpal and Lokayuktha. Since independence we have been talking about this Ombudsman in one form or the other. As a matter of fact, the Lokpal Bill was introduced here several years ago and nobody knows what happened to that, Sir, Tamil Nadu Government is the only Slate Government which has passed an

[Shri S. S. Mariswamy] Aet called the Public Men (Criminal Conduct) Act. In other words, it is a Lokayu-ktha Bill. Like this, Rajasthan, Maharashtra Biid Haryana, I believe, have passed an \ci, but they had conveniently left out the Chief Minister from the purview of this Lokayuktha.

SHRI RABI RAY: Uttar Pradesh did not do that.

SHRI S. S. MARISWAMY: But Madras is the only State which has included the Chief Minister also. This is an important thing which the Law Minister should bear in mind. When he brings the Lokpal Bill, he should make it as comprehensive as possible and try to follow what Madras has done. Another important thing is, we have made it a condition that every year, every Member of our Legislative Assembly and Council should submit a return of his assets and liabilities. Then it becomes public property anybody can walk into the Secretary's room and demand to sec the assets and liabilities of any particular MIA or MLC. The Secretary's job is to give it to him. Like that some sort of provision must be made here also and within its. purview, Ministers, including the Prime Minister, should be brought, irrespective of the status they hold. That is what we have done. If the Law Minister wants a copy of it, I am prepared to give it. It has been passed Madras and the President has given his assent. I want-the Centre to follow it.

Then I come to the emergency. We brought in the emergency in 1962 when the Chinese aggression took place. We nursed that emergency, misused it to a great extent and put our opponents in prison. And when a hue and cry was raised in the country, we lifted the emergency in 1967, after 4-1/2 years. But we have forgotten the fact lluit the Chinesi had taken from us more than 18,000 sq. miles of our area. This fact even the Government has forgotten. The entire area of Kerala is 50.000 sq. miles and the Chinese have grabbed and annexed nearly

50 percent of Kerala. And we have not done anything. Our Ambassadors and our people in Peking are waiting to see a small smile on the faces of the inscrutable Mao Tse-tung and Chou En-)ai. If Mao's face twitches a little, pat comes a telegram to New Delhi saying that Mao had smiled at our Ambassador or at some other Indians. So this goes on. Then during the Bangladesh affair, we brought in the emergency again in 1971, and it is very much there now. It is 1975 now. told thai one MP was arrested was Bihar for the simple reason criticised the India Government he was booked under the MISA. MISA is the child of the emergency. So it must be removed. It is high time that the emergency was lifted. What for is the emergency? As a matter of fact. Mr. Kalyan Roy and others asked, why not use the MISA against some of those people who are indulging in antisocial activities in the jute industry? There is no reply. But when it comes to their opponents, leaders, they freely use the Opposition the MISA or the emergency. So. Sir, it must be lifted immediately. Otherwise, the country will face an agitation. There is going to be an agitation. U' will be on a huge scale and it will put the Government in the wrong.

Last of all, before I wind up, I want to bring to the notice of our Prime Minister, Mrs. Indira Gandhi, a quotation of what her father had said about Communists. On the 2nd February, 1949 in the Constituent Assembly, the late Panditji had said as follows:

"The House is well aware of the Communis? revolts that are taking place in countries bordering on India. It was presumably in furtherance of the same poll':)' that the attempts are made it? India to incite the people to active revolt."

That was at a time when Communists were active in Telengana and other areas, i hat was at a time when Communists started troubles in Burma, Malaysia, Singapore and other places bordering on India. This madam should bear it in mind.

[20 FEB. 1975]

I want to remind her of what she hat! herself said. Mrs. Indira (iandhi had said in the year 1959 on the 10th September, at a place called Moga.

SHRI SUBRAMANIAN SWAMY: She can say anything at any time.

SHRI S. S. MARISWAMY: I think Moga is in Punjab. I am quoting her:

"Congress was not afraid of China oj Pakistan, but was very worried about the activities of the Indian Communists who have proved beyond doubt thai they are fifth columnists. They believe in violence and have tried their best to create lawlessness and a sense of insecurity in India during the 12 years of Independence. Their extra-territorial allegiance and their creed of hatred against the Government of India and the Congress deserve to be condemned. They have betrayed India on all crucial occasions. They are foreign agents, jai Chands. Mir Jafars and parrots whose masters lived foreign in countries."

SHRI LOKANATH MISRA: Now she has taken an assurance from Mr. Brezhnev.

SHRI S. S. MARISWAMY: 1 want these to be printed on post cards and sent to each and every member of the Congress Party including you.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The Chair has no party.

SHRI S. S. MARISWAMY: When you come down, you must get a copy.

SHRI RABI RAY: It will be sent to Shri V. B. Raju.

SHRI S. S. MARISWAMY: This is the actual position. Now there arc forces in the Congress Party who stand for the integrity of the country and who want the democratic set up इसके साथ में और चीनों को छोड़ देखा ह of the country to continue. I want these friends और दूसत अंश है उसकी पढ़ देना चाहता to be very active and beware of their friends who are out to kill them.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, राष्ट्रपति महोदय ने जो अभिभाषण दिया उसकी पढ़ने के बाद में इस नतीजे पर पहुंचा हूं कि वास्तव में यह राष्ट्रपति का अभिभाषण नहीं गीलक कुरसी कांग्रंस का है, जो अपनी कुरसी खंडना नहीं चाहती और एक ऐसी फूटी बंत हैं जिससे बराबर भक्ष्मद, भक्ष्मद की आवाज निकलती हैं। पहले में उन बातों पर बोल्गा जिनका मुभ्ने विराध करना हैं। इससे पहले, जो करसी कांग्रेस में कुछ समभादारी की बात करना चाहते हैं उनसे में अपील करांगा कि राष्ट्रपति जनरत हमाँल के विरुद्ध जब फ्रांस के जिल्लार्थियों का विद्वेह हुआ तो विद्यार्थियों ने अपनी मार्गों में एक मांग रखी थी कि रोडियां, टीलियजन ऑर मास कम्युनिकशंस के जितन समाचारात्र हैं उनमें विद्वार्थियों का प्रतिनिधित्व हं या उनके हाथ में है। सौ राष्ट्रपति के अभिभाषण में जिसमें आर्ग आर्ग वाली दिशाओं का संकेत होता हैं, ऐसे अवसर पर में आज फिर कहना चाहता हूं अपने देश वं विद्यार्थियां सं विशेषी दल के लोगों से और जितनी संघर्ष समितियां हैं उनसे भी कि अगर इस देश को सुधारना चाहते हैं तो पहलं रोडियो, टीलिविजन और मास कम्युनि-केशन को अपने हाथ में लें और किसी प्रकार से सरकार के हाथ में उसको न रहने दें चाहे उसके लिए कछ भी करना**पड**ी।

श्रीमन, इंडियन इंस्टीट्यट आफ कस्यनिवंशन्स ने पटना गया मंगेर मजकरपर इन चार जिलों में सर्व कराया था और उस सर्वे की रपट के कुछ अंश में आपके सामने पद देना चाहता हैं। पहिला इस प्रकार

"Three-fourths of the respondents were favourably inclined towards the youth agitation and agreed with the methods used in the course of the agitation."

जिस हंग से विहार में आन्दोलन चल रहा

"An overwhelming majority of (he respondents did not agree with the approach

[श्री राजनारायण]

and method being employed by the State Government to deal with the agitation in Bihar."

कांग्रेस सरकार ऑर इंदिरा सरकार जिस हंग से वहां के आन्दोलन को क,चल रही हैं ऑर जिस तरह का तरीका उसने अस्तियार कर रखा हैं उसको बिहार की बहुमत जनता विशेध करती हैं और यह जो तरीका उसने अस्तियार कर रखा हैं वह जुल्म का तरीका हैं, फासिस्ट तरीका हैं, तानाशाही तरीका हैं ऑर इस तरीके से यह सरकार नहीं चल सकती हैं। मुभ्ने अफ-सोस हैं कि यहां पर हमारे कम्युनिस्ट भाई नहीं हैंं वरना उनको यह जानना नाहिए।

(Interruption)

जब मैं वहां पर भाषण कर रहा हुं तो होम मिनिस्टर को सुनना चाहिए ऑर उन्हों बोलना नहीं चाहिए। हम असेम्बली ऑर संसद की मर्चादा को जानते हैं और हम बीच में मिनि-स्टर से बात नहीं कर सकते हैं। होम मिनिस्टर को यहां पर आकर गप्प नहीं लड़ाना चाहिए। अब जो तींसरी बात में पढ़ना चाहता हुं वह इस प्रकार से हैं:—

"About 94 per cent of the respondents favoured recall of corrupt legislators".

निहार की 94 प्रतिशत जनता यह चाहती हैं कि जो भृष्ट विधायक हैं उनको वापस बुता तिया जाए। इन चीजों को पढ़कर मैं यह जानना चाहता हूं कि जनतंत्र ऑर लोकशाही का क्या मतलब हैं और लोकतंत्र क्या हैं?

बिहार की जो 94 प्रतिशत जनता है वह जो करण्ट विधायक हैं जो बहां की विधानसभा को भंग करने की मांग कर रहे हैं, वे तानाशाह हैं ? मैं यह बात पूछना चाहता हूं कि जनतंत्र का क्या अर्थ हैं? क्या जनतंत्र का यह अर्थ हैं कि लोकतंत्र में सानाशाही चले ? जो लोग अविलम्ब विधान सभा को भंग करने की मांग कर रहे हैं, गफ्फूर मंत्रिमंडल को हटाने की मांग कर रहे हैं और यह मांग कर रहे हैं कि बहां पर लोकतंत्र की व्यवस्था चले. क्या वे लोग तानाशाह हैं ? जो लोग जनतंत्र की हत्या करना चाहते हैं और देश में तानाशाह राज्य कायम करना चाहते हैं, क्या वे तानाशाह नहीं

इं ? जो सरकारी पक्ष की रपट हाँ उसको पड़ा जाए। श्रीमन्, में एक बात को जल्दी से कह दोना चाहता हूं क्योंकि घड़ी जल्दी भाग रही हाँ।

श्रीमन्, हमने इस सदन में बारबार श्री लालबहाद्दर शास्त्री जी की मृत्य, के बार में जांच करने के संबंध में मांग की थी। हमार साथ ही श्री टी. एन. सिंह ऑर श्री प्रकाशकीर शास्त्री जी ने भी तथा सब लोगों ने यह मांग की थी। में इस संबंध में एक घटना सुनाना चाहता हुं ऑर अखवार हमार पास है। यह अखबार हिन्दुस्तान हैं ऑर हिन्दुस्तान के अखबार में श्री लाल बहाद्दर शास्त्री जी की आत्मा से वार्ता के संबंध में यह समाचार छपा हैं:—

धर्मीनष्ठ भारतीय प्राचीन काल से इसमें विश्वास करते रहे हैं कि आत्मा मरती नहीं हैं। इस विषय की खोज ने यह भी प्रतिपादित किया हैं कि मृत व्यक्तियों की आत्माओं से आज भी साक्षात्कार किया जा सकता हैं। पड़ाँसी दृश श्रीलंका में एक कन्या के शरीर में एक ऋषि की आत्मा आया करता हैं जो गण्यमान्य व्यक्तियों की आत्मा आया करता हैं जो गण्यमान्य व्यक्तियों की आत्माओं से साक्षात्कार करा देती हैं। मैं ने गत सप्ताह कंलम्बों में स्वर्गीय प्रधान मंत्री श्री लाल बहादूर शास्त्री की आत्मा से साक्षात्कार किया। शास्त्री जी उस समय एक साथ तीन व्यक्तियों के प्रश्नों के उत्तर दे रहें थे।

यह श्री गाँरी शंकर सहाय हैं । यह इसके विशेष सम्याद्वाता हैं । ये लंका गए, कम से कम इनका दस हजार रूपया खर्च हु, आ, वहां जाकर इन्होंने बात की । यहां के एक हैं रतन लाल आंशी जिन्होंने इनका चिद्ठी लिखीं— की गाँरी शंकर जी आज 20-1-1975 के 'हिन्दुस्तान' में आपने लाल बहादुर शास्त्री से वार्ता संबंधी जो समाचार दिया है वह नितान्त गाँरीजम्मेदारी एवं अन्धिवश्वास-प्रस्त अवाहारिकता का परिचायक हैं। आज के युग में एवं देंनिक 'हिन्दुस्तान' जाँसे समाचार पत्र में इस किस्म की दिकयानुसी अक्षम्य हैं। आज से आप कोई समाचार दें तो आप ब्युग-चीफ या समाचार सम्पादकों अथवा चीफ-सब को दिया करें . . .

श्री कामेश्वर सिंह (बिहार) : ये कॉन हैं ।

भी राजनारायण : ये गाँरी शंकर सहाय लोक-र्थ। यह जो चीफ एडीटर हैं यह गाँरी शंकर सहाय को लोक सभा में नहीं जाने देता, कहता हैं कि आपका पास खत्म, हमारे अखबार पर बड़ी | आफत आ रही हैं । मैं 'हिन्दुस्तान' की पूरी कीटंग्स लाया हुं-प्रोत आत्माओं का शरीर करेंसा होता हैं—प्रेत आत्माओं से वार्तालाप संभव हैं— प्रेत आत्माओं का शरीर दर्शन संभव हैं-क्या मन्द्य भत एवं भविष्य जान सकता है। ये समाम हिन्दुस्तान की कटिंग्स हैं । प्रेत आत्माओं से वार्ता की बातें एक बार नहीं अनेक बार उसमें आई हैं, मगर जब गाँरी शंकर ने इस बात को छापा तब उनके सम्पादक ने कहा कि तम दूसरे लोगों की बात कर सकते थे मगर समने लाल बहादूर शास्त्री के बारे में बात क्यों की । अब इसका मूल विषय में बताता हुं। श्रीमन्, यह ज्यक्ति वहां गया, लाल बहाद्स शास्त्री की आतमा से बात की. लाल बहादूर शास्त्री की आत्मा से पूछा कि आप बताइए कि आप मरे केंसे। शास्त्री जी की आत्मा ने कहा—

"I was poisoned. Rather I might say that I was killed or murdered", यह उनकी बात हुई।

श्री कामेर्बर सिंह: राजनारायण जी. वे अंग्रेजी में बोले थे, यह उन्होंने सूना था ?

श्री राजभाराचण : यह उनका नीट हु"। आप इनको रोकों । हम मरने के लिए तैयार हैं । जब हम जिन्दा रह कर इस पाजी सरकार को हटा नहीं सकते तो हम मरने के लिए तैयार हैं। उसने पूछा कि मैं कैसे जानां कि आप लाल बहादर हीं। उन्होंने कहा कि सुम दिल्ली जाओंगे, दिल्ली में हमारी के विली के लोगों से मिलीगे, वहां लीलता शास्त्री मिलेंगी, यह बात केवल लीलना जानती हैं और में जानता हुं, इस बात को तुम लीलता को बौलना, अगर लिला इस कात कौ कन्फर्म कर दें तक सम मानना कि हमारी बात सही हैं. में लाल-बहादुर हु" । श्रीमन्, वह यहां आए उनके गुरू ने उनसे कहा था कि यह बात आभी आप किसी से कहना नहीं . . .

SHRI KAMESHWAR SINGH: Sir. on a point of order. Is the subject that we are discussing here?.....(Interruptions),

श्री राजनारायण : इनसे कीहए कि ये हमारे सभा की कार्यवाही देखने थे, रीडियों में बोलने क्योंडमेंट पर्द । मैंने उसमें कहा है कि लाल बहादुर शास्त्री की मृत्य, के कारणों की जांच प्रधान मंत्री ने नहीं कराई । 27 जनवरी की बात हैं, हमारे यहां गाँरी शंकर सहाय आए। हमने लितन शास्त्री को टेलिफोन किया । उन्होंने कहा जब आपको सट कर आइए। में 12 बजे गया गाँरी शंकर के साथ, करीब 30-45 मिनट एक हमने बात की । तब वे कुछ गमगीन हुई । हमने कहा कि आप बनाइए कि जो बात लाल बहादर शास्त्री ने कही वह सही हैं या गलता। उन्होंने कहा कि यह सही हैं। जब लाल बहादूर शास्त्री ताशकन्द जा रहे थे तब यह घटना घटी। उसी दिन संहमने यह प्रतिज्ञालेली हैं। यह लिलता जी ने मुभी बताया । उसके बाद में ने वह बात जयप्रकाश जी को बताई, चौधरी चरण सिंह को बतार्ड । बात क्या है जिसको लीलता जी ने कहा था। वह लीलता जी ऑर में जानता हुं दूसरा कंफ्मेशिन जो लाल बहादुर शास्त्री जी का होगा । बह बात मी अभी खोल रहा हूं क्योंकि में चाहना हूं कि इस घटना को और ज्यादा प्रकाश में लाखा आए। आज में डंके की चौट पर कह सकता हूं कि अगर विशेधी दल में दम हैं, और विशेधी दल हैं और अगर यह कहता है कि वह लोक बाणी को प्रमुख करने वाला हैं तो लाल बहादुर शास्त्री की हत्या के लिए जांच बिठाई जाए, सब्न की एक कमेटी बनाई जाए। आज यह बात इतनी देर से उठ रही हैं और मैं निश्चित मन का हुं कि लाल बहादुर शास्त्री की जहर दिया गया और अब उन्होंने पूछा कि शास्त्री जी. आपने यह बात मृत्यु से पहले किशी को क्यों नहीं बनार्ड, आप ने अपने लोगों को वयों नहीं कहा तो उन्होंने कहा कि उस समय भेरे गास कोई नहीं था. मैं अक्ला था।

(Interruption)

अब मी दूसरो विषय पर आ रहा हुई। अक्ल से सुनोगे सब जानीये और अक्ल को ताक पर रख कर वेंटोरों तो इस गुलामी **ऑर** धापल्सी से देश नहीं वनेगा ।

उपसभाध्यक्ष (श्री बी. बी. राजु) : आप चैयर को एड्डोस कीजिए।

श्री कल्पनाथ : आप संविधान में विख्यास [|] शखने हैं' ?

श्री आंभ मंहता: यह सब भूतों की बालों

श्री राजनारायम : भत तां तरे सिर पर चह कर बोलेगा। तो यह चिट्ठी हैं: मैं पढ़ रहा 8. :-

"Let me confirm the meeting between Mr. T. N. Kaul and me in London in L.uly September. 1967 during which he advised ns to stay out of India until after the elections. Triloki Kaul has been our acquaintance and friend since 1961/62. We will count him as one of our friends who certainly knows us and is fully acquainted with our aspirations in regard to India and some of our work. I do not see any earthly reason why he would deny seeing me since there was a witness to the meeting. Triloki knew ihat I and my family would b? going to America to live there until we could return to India. I viewed his advice in die context of my husband's letter to Dr. Nagendra Singh of August 1966. Let me fh-st tell you why we accepted this advice."

"You asked what relevance our stay in or

अन तो पड़ रहा हूं वह यह हैं कि डा. लोहबा ने उनको लिखा हैं कि एलंक्शन तक तुमको भाहर क्यों रखा जा रहा हैं। अब यह हा. लोहिया की चिट्ठी लीजिए। तीन साल तक हमारी यह फाइल मिली नहीं । आपको माल्म हैं कि मेरे कमरे में चौरी कराई गई ताला तोह कर ऑर सारं कागजात चौरी करा लिए गए। यह फाइल हम कांपरसाँ मिली। अब यह हा, लोहिया को जनाब दे रहे हैं । (व्यवधान) जॉर वह लॅटर भी मिल जाएगा जो सी, बी, आई की रिपोर्ट हैं और जिसको प्रधान मंत्री जी ने बदलवाचा हैं। वह भी नेंपाल से आ जाएगा।

had on the general elections. It is a question which has to be answered fairly elaborately. 1 will give a brief answer here. Triloki Kaul always spoke of Indira Gandhi's leadership potential and mass following with the assumption i that she would be Prime Minister of

India soon after Mr. Nehru's death. Mv husband and be discussed this several times during 1962/63 and 1964. My husband could not see Mrs. Gandhi as the leader of India. Several attempts were made during 1963, 1964 and 1965 by K. K. Shas. Shri Dikshit of the National Herald and Manubhai Shah purportedly on behalf of Mrs. Gandhi to make my husband contribute viptc. ten lacs to the National Herald."

•That the Company's books would reveal transactions involving Indira Gandhi."

यह धर्मतंत्रा की बीबी की चिट्ठी हैं हा, राम मनोहर लोहिया के नाम । रंजीत वंजा कहती हाँ कि दिल्ला की सरकार से खबर भंजी गई कि जो नेता का इंदिरा जी से द्वंजेक्शन हुआ हैं जिन जिन किताबों के अन्दर वह सार' का सार' काट दिए जाएं। वह सारे के सारे कर्ट गए। मन्हें आज फख हैं कि हमारे रेवरेंड सेक्टरी जनरल बनजी यहां माँजद हैं । जब हमने उस समय यह सवाल उठागा तां कहा था कि कहां चिट्टी हैं। उस समय यह चिट्ठी हमको नहीं मिली थी । मगर यह चिट्ठी आज हमको मिल गई । में कहना चाहता हुं कि जो व्यक्ति पँसा दंकर इसरे विशेषी इल को खरीइसा है, विधायकों कां तांडता हाँ, उसके राजनीतिक चरित्र की हत्या करता है क्योंकि कसीं से चिपकने के लिए क्या वही व्यक्ति कासी की चपक की अभिनाया कं लिए किसी की इत्या नहीं कर सकता? यह सवाल हाँ जिसको विरोधी दल सांचाँ। आज हमारी प्रधान मंत्री महोदया श्रीमती इंदिरा नेहरू गानधी इस बात को अच्छी तरह से जानदी हैं कि उन्हें कुर्सी सं अच्छी तरह चिपका रहना चाहिए क्योंकि अगर वह कसी से छटीं सो out of India after June 9th 1966 would have इनके क कमी, पापों का पदी पूरी तरह खलेगा। इसलिए वह इस बात पर बराबर लगी हुई है कि येन-केन प्रकारण हम क्सी पर इने रहीं। उसके लिए चाही किसी की भी हत्या करानी

> थीमन्, सी. बी. आई. या केन्द्र सरकार के खाफिया विभाग का जो बहा अफसर है 12 बजे रात हमारे वंस्त के यहां जाता हैं, कहता हैं कि

17 फरवरी तक बचा लोगे तो शायद आर्थ कच जाएगा। वह आदमी फिर हमको कइता हैं 奪 इम तुमको लखनक रात को नहीं जाने देंगे, क्योंकि 11 तारीख से हमने भूख इड़ताल की हैं कि चन्द्रजीत यादव स्वतः यहां आए थे 11 तारीख को में फर्जाबाद में अनशन पर बँठ लाइज किया जाये। यह आफिस कापी के पेज गया। जेल के लोगों को भी यह खबर थी। चारों 5 ऑर 6 पर लिखा हैं। तरफ चर्चाथी कि इनकी हत्या करादी आए। यह में आपको जानकारी दे रहा हूं।

मुक्ते अफसीस हैं. मैं चन्द्रजीत यादव के बारे में कुछ नहीं बोलना चाहता था। चन्द्रजीत यादव के बहुत से मित्रों ने मुभसे कहा था उसमें टी, एन सिंह भी हैं। हमने उनसे कहा था कि सारी फाइल दें चै। चन्द्रजीत रादव ने जो गलत बयानी की, श्रीमती सूचेता कपत्मनी जब इस जगत में नहीं रह गई तो जिस गंदी, भद्दी और बुरी तरह से उनका नाम घसीटा, मैंने उसी समय तय कर लिया कि कल में इसकी धज्जियां उड़ा दूंगा । श्रीमती स्वेता कृपलानी े मुभसे कहा था कि तुमने गौरखपुर के पत्र-कार सम्भेलन में इनके बारे में कुछ कहा हैं। हम कानपुर गए, हम लखनऊ गए जहां कारखाना हैं, वहां गए। आप उनको कहिए कि हमारी फाइल देख लें। हमको जवाब दे दें। मैं उसको षद् दे रहा हुई। 😹 📜

दीखिए यह चन्ह्रजीत यादव के मकान का नक्शा हैं। ये चार भाई थे। एक भाई मर गया। 5-6 एकड जमीन के मालिक थे। आज इनका मकान 4-5 साख का हैं ! कल्पनाथ यहां पर बॅठे हें । इमानदारी से उनसे पूछा जाए कि चन्द्रजीत यादम की व्यक्तिगत हीसियत कित्तनी थी। मैं 5-5 सीं एकड़ जमीन का मालिक रहा हुई, हम इतना बड़ा मकान नहीं बना सके क्योंकि हमारे पास कुछ नहीं हैं।

हम छाना नहीं खा सकते क्योंकि हमारे पास कुछ ह" नहीं । पहले जमाने में गरीकों का हमारे बाप-टादों का शोषण किया गया हैं उसकी कमाई हमारे पैट और बदन में आ रही हैं। यह नक्शा हैं। इससे पता लगता हैं

सजनासयण को बचाओं, बचाओं ऑर कम सं कमा। कि पुलिस अधीक्षक के घर के सामने। उनका बंगला है और दूसरा भी उनका मकान बन रहा है । जिसके पास 5. 6 एकड जर्मान हां हमार मित्र यहां से चले गए। इसमें भी सुबह प्लेन से जाओ । फिर हम 11 तारीख के चट्टांपाध्याय वा नाम भी हैं । श्री चट्टांपाध्याय प्लेन से गए हैं, 10 तारीख को नहीं गए हैं के संकेटरी ने श्री आं. एन. आनन्द को लिखा घोषणा की थी, हमने वचन दिया था। इसलिए उन्होंने कहा है कि मामला जल्दी से फाइना-

> In the last week of March 1971. Shri Chandrajit Yadav. M.P., phoned from Delhi to Shri O. N. Anand, Deputy Chief Controller, Exports and Imports. Kanpur and on pp. 5-6 of the office file of Paramount Engineering Works he recorded the following note on 1st April, 1971:

Shri Chandrajit Yadav. M.P., had spoken to mc regarding this case a couple of days back. I had requested Shri Yadav to send the representative of this firm to discuss this case. Shri Sham-had Ali, partner of the firm was advised to send the revised C.A.C. (C.A.C.-Chartered Accountant's Certificate). On the VWJT next day, the C.A.C. clearance certificate was sent.

अगर चन्द्रजीत यादव इसमें नहीं पर्ह हैं तो एक दिन के अन्दर क्लीयरॉन्स सटींफिक्ट कौर्स चला गया । दूसरी अजीनो-गरीन यह हैं कि:

Shamshad Ali wrote a letter in his handwriting on the blue letter pad No. 2471 to Deputy Controller: Dear Sir, With reference to the talk of our representative with

"Please finalise immediately. Chandrajit Yadav, M.P., has spoken to me particularly regarding 'X' above."'

you yesterday, we are enclosing the C.A.C as per your request. Thanking you,

Fours faithfully Shamshad Ali, Partner for Paramount Engineering Works.

As an after thought or acting on the advice of the lower officialdom, Sharnshad Ali inserted the following on this file. "We are urgently in need of raw material because our industry is suffering for raw material".

इसलिए इसको फिरसं क्लोरिफिकंशन के लिए न भेजा जाए।

Time bell rings

थोड़ा समय ऑर दे दीजिए।

उपसभाध्यक्ष (श्री बी. बी. राजू) : आपके हक का जितना समय हैं उतना समय आप ले चुके हैंं।

श्री राजनारायण : हम 4 वज कर 35 मिनट से बोल रहे हैं"।

उपसभाध्यक्ष (श्री बी. बी. राजू): आपका समय हो चुका हैं। द्सरों ने कम ही टाइम लिया हैं।

श्री राजनारायण : दूसरों सं कम्पंयर मत करिए । थोड़ा सा टाइम ऑर दे दीजिए ।

में जो यह पढ़ रहा हूं यह प्रा चिट्ठा हैं।
80 लाखका लाइसंस हैं ऑर चॉग्ने पर बिका
हैं। चन्द्रजीत यादव बड़े गर्व से कहते हैं कि
हमने पिब्लिक इयुटी की हैं। उसने रिक्वंस्ट
की हैं। मेरा कहना हैं क्या रिक्वंस्ट की हैं
जब कि कोई फर्म ही नहीं हैं। दिस फर्म इज
नाट इन एक्जिस्ट्रन्स । में लखनज गया।
मेंने वहां जाकर दंखा कि वहां कोई कारहाना
ही नहीं हैं। वहां कोई मशीन ही नहीं हैं।
मेरी समक्ष में नहीं आ रहा हैं कि किस चीज
के लिए रा-मेंटिरीयल लाया गया, इम्पोर्ट किया
गया जबिक उसके बनाने को कोई साधन
नहीं! 80 लाख का चॉग्ना किरए वो सीन
साढ़ें तीन करोड़ रुपयं के करीब जाकर
बैठेगा। इस तरह से इन्होंने ब्लॅक मार्केटिंग
की हैं। में आपको पढ़कर सुनाना चाहता हुं।

क्यों कि समय कम हैं में सों को छोड़ दूंगा अरें सिर्फ हजार को पढ़ेंगा । 29-8-69 को 36 हजार, 24-11-69 को 58 हजार, 72 हजार, 48 हजार ऑर 31 हजार । 5-6-70 को 72 हजार, 31-7-70 को 16 हजार, 10-9-70 को 1 लाख 63 हजार, 1 लाख 64 हजार ऑर 1 लाख 79 हजार । कुल सारे आंकड़े लाइसोंस के 80 लाख जाकर बँठते हैं । जब यह सारा मामला आया ऑर जब 26,51,822 रु. की बात हुई, मिनिस्टर का द्वाव पड़ा ऑर बात हुई, मिनिस्टर का

5 P.M. सेकेटरी का द्वाव पड़ा तो ऐसा लगता है कि देयर मस्ट वी समिथिंग रांग । जब उसने कहा कि इसका वीरिफिकंशन हो तो वीरिफिकंशन से सारा मामला खुला । इसीलए में चाहता हूं कि श्री चन्द्रवीत यादव जां यहां पर कल घमण्ड के साथ वांले हैं, उनके मामले की एक इन्क्वायरी कमेटी द्वारा जांच हो और इसकी जांच करने के लिए एक पार्लियामेन्टरी कमेटी बेटाई जाय जो इस सार मामले की जांच करें . . .

(Interruption)

श्रीमन्. में हाथ जांड्कर विरोधी एक्ष के सदस्यों से आर सरकारी पक्ष के सदस्यों से यह विनती करना चाहता हूं और चेंथर पर जां श्री राजू विराजमान हैं उनसे भी विनती करना ^"ffT 17 V* TiblV rrnr'tx' of Iht Pr'ir.e Minf'tcr cf-ould be discussed in this Rouse How will she explain away these and other cases.

- (T) Rs. 25.000 for the purchase of land in her name near Qutub Minai.
- (2) Rs. 17,000 for the purchase of a Dodge Station Wagon.
- (3) The entire expenses covering lite trip of herself and her two children abroad (travelling by the Polish Luxury ship s.s. Batory to Europe in 1953 and return by air plus the substantial foreign exchange expenses involved.

These and similar items can be verified from her two Bank Accounts.

(4) Two Pearl Neaklaces ear-lobes and ring studded with pearls. (Indira has not included these in the list of

241

jeweliery in her Wealth Tax Returns). (5)
A Silver Cultery Set for Twelve.

(6) A German Cutlery Set for Twelve (modern design).

Indira cannot palm off any of these to her father and grandfather who died long years ago. Neither can she, for obvious reasons, put any of these on her late husband.

Now, I am reading from a letter written by Shri Mathai, lawaharlal Nehru's Secre tary.

मेरं पास एक लंटर हाँ जां श्री एस. आं. मथाईं ने लिखा हाँ। श्री मथाई आप जानते हाँ कि श्री जवाहर लाल नेहरू के संकेटरी थे। जब इस सदन में माँने मिंक कोट का मामला उठाया था तो श्री मथाई ने कुमारी पद्मजा नायडू जो प. बंगाल की राज्यपाल थी, को एक पत्र लिखा था ऑर उसमें कहा कि इंदिरा के उत्पर विपत्ति आई हुईं हाँ, सदन में चारों तरफ से उस पर हमला हो रहा हाँ, उसको बचाओं। उसने कहा कि माँ उसको नहीं बचा सकती क्योंकि (Interruption)

उपसभाध्यक्ष (श्री वी. बी. राजू) : आप अब समाप्त कीजिए।

श्री राजनारायण : इस पत्र में लिखा हैं-

"Political sharks are after Indira. 1 know you have her interest at heart. That being so, I would suggest that you might have a frank talk with her about the question of her continuance in perilous active politics."

श्रीमन्, में चाहता हूं कि इन बातों के साथ-साथ मारुति केस, नागरवाला का मामला और साउन्ही अरब के बादशाह ने जो हीरे का हार दिया हैं और जिसको 10 हजार रुपयों में बंच दिया गया हैं, इन सारी बातों को ध्यान में रखते हुस्ति public conduct of the Prime Minister must be discussed in the House. (The bell rings). जब ऐसा प्राइम मिनिस्टर हमारे देश में रहेगा तो इस देश में करण्यान कम नहीं हो सकता है, बिल्क करण्यान आरं बढ़ेगा, तीव गीत से बढ़ेगा । इसलिए सबसे पहले यह काम होना चाहिए कि the most corrupt person in the world, she should be removed from the Prime Ministership of the country.

श्री राजनारायण : श्रीमन्, आपने हमको रंलवं बजट के लिए बँठाया था। एजेण्डा में हैं, 5 बजे रेलवं बजट रखा जाएगा।

श्री नत्थी सिंह (राजस्थान) : 5 बर्ज तो आपने निकाल दिए।

The Budget (Railways) 1975-76

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1975-76 in respect of Railways.

address—contd MOTION OF THANKS ON THE PRESIDENTS ADDRESS contd.

श्री नत्थी सिंह (राजस्थान) : उपस्थापित जी, मैं राष्ट्रपति के अभिभाषण का समर्थन करने के लिए खड़ा हुआ हुं।

श्री राजनारायण (उत्तर प्रदेश): श्रीमन्, पॉइन्ट आफ आर्डर । हमारी आवाज बहुत श्रीमी-धीमी निकलती हैं, आज भी धीमी हैं जब से हम जेल से छूट कर आए हैंं । चॅम्बर में जब बात हो रही थी संकंटरी जनरल भी वहां मॉजूद थे, उस समय यह बात तय हुई थी कि इस हफ्ते तक 5 बजे तक सदन बॅठेगा, दूसरे हफ्ते से 6 बजे तक चल सकता हैं । इसलिए इस बात को जब हमने मान लिया था तो फिर 5 बजे बाद बालने के लिए कैंसे कह रहे हैंं । संकंटरी जनरल मॉजूद हैंं, इनसे पूछ लीजिए।